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**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

s)

Respondent (s)

for Applicant (s)

Advocate for Respondent (s)

THE REGISTRY

ORDERS OF THE TRIBUNAL

OA No. 388/2003.

25.07.2007.

None is present for the applicant.

Mr. Tej Praksh Sharma counsel for the respondents.

None is present for the applicant even on second call. Yesterday also, none was present on behalf of the applicant. Hence, the OA is dismissed in default.

J. P. Shukla
(J. P. SHUKLA)
ADMINISTRATIVE MEMBER

K. S.
(KULDIP SINGH)
VICE CHAIRMAN

P.C./

*Copy to
Vice Chairman
for & 6.*